

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 20**

**C.P. (IB)/69(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES:      **STATE BANK OF INDIA V/S SILVER**  
**JUBILEE MOTORS LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Rishi Thakur, Advocate a/w Ms. Dhvani Gala, Advocate i/b ZBA appeared for the Financial Creditor.
2. Mr. Harjot Singh, Advocate i/b Raval Shah & Co. appeared for the Corporate Debtor.
3. Learned Counsel for the Corporate Debtor seeks short accommodation as arguing Counsel is not available.
4. List this matter on **10.06.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna